

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. †203

ANSWERED ON 02.02.2023

CONSTRUCTION OF DAMS IN HIMACHAL PRADESH

†203. SHRI RATTAN LAL KATARIA

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has decided to construct dams at Renuka and Kasau in Himachal Pradesh and Lakhwar in Uttarakhand to increase hydropower and availability of water in plain areas;
- (b) if so, the details thereof;
- (c) the total estimated cost of these projects;
- (d) whether any policy decision has been taken by the concerned States in connection with sharing of electricity and water; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) & (b) In 2008, Renukaji dam project, Lakhwar multipurpose project and Kishau multipurpose project were included by Government of India under the centrally sponsored National Projects scheme, for providing partial financial assistance to the State Governments concerned for implementation of the project. Thereafter, inter-State agreements have been formalized in 2018-19 between the upper Yamuna basin States in respect of Renukaji and Lakhwar project. Accordingly, Government of India has, in December, 2021, approved financial assistance for the two projects under Pradhan Mantri Krishi Sinchayee Yojana. Implementation of the two projects has been taken up by Himachal Pradesh and Uttarakhand, respectively.

However, the detailed project report, as well as inter-State agreement in respect of Kishau multipurpose project has not been firmed up, due to which implementation of the project has not been taken up.

(c) Estimated cost of Renukaji dam project and Lakhwar multipurpose project is Rs. 6,946.99 crore and Rs 5,747.17 crore, respectively at October, 2018 price level. The cost for Kishau multipurpose project has been estimated to be Rs. 11,550 crore at March, 2018 price level. However, the updated cost shall be available after updation of the detailed project report.

(d) & (e) Sharing of upper Yamuna water is governed by memorandum of understanding among co-basin States dated 12th May 1994. Further, as per the agreement between the upper Yamuna States, power benefits of Renukaji dam project and Lakhwar multipurpose project are to be utilized solely by Himachal Pradesh and Uttarakhand, respectively.
